

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 7594/2015

ESSAR BULK TERMINAL (SALAYA) LTD.

Petitioner(s)

VERSUS

SALAYA MACCHIMAR BOAT ASSOCIATION . &amp; ORS.

Respondent(s)

Date : 28-03-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. Rajesh Kumar, Adv.  
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. Purvish Jitendra Malkan, AOR

Ms. Hemantika Wahi, AOR  
Mr. Abhinav Ramkrishna, AOR  
Ms. Anita Bafna, AORUPON hearing the counsel the Court made the following  
O R D E R

Opportunity to respondent Nos. 1 and 3 to 5 to file the counter affidavit has already been declined.

Service of notice is complete on the respondent No.2 but no one has entered appearance on his behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR  
Registrar

MG